

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 1357 OF 2006

Applicant/s H. L. Prasad Respds. V.O.I. Law

Advocate for Applicant/s S. Dhivedi Advocate for Respondent/s K. P. Singh

Notes of the Registry	Orders of the Tribunal Sheet No.
	<p>O.A. 1357/06 (7) 08.12.2010</p> <p>Hon'ble Dr. K.B.S. Rajan, Member (J) Hon'ble Mr. D. C. Lakha, Member (A)</p> <p>According to the counsel for the applicant he has no instruction from the applicant. Accordingly, O.A. is dismissed in default.</p> <p>Shri A. Srivastava, holding brief of Shri K.P.Singh, learned counsel for the respondents is present.</p> <p> AM  JM</p> <p>/Shashi/</p>

Contd. On Sheet No. 1